INVESTMENTS MADE - EXISTING SEGREGATED FUND

FORMAT 1

Name of the Fund:

No	INVESTMENT CATEGORY HEADS	CAT CODE	SFIN No:	.....	Asset Category Name as per F&U (Acturial)
			IRDA Approval Ref No:		
			Date of Launch of Fund	dd/mm/yy	
			Amount (Rs. Crores)		
A	***CENTRAL GOVT. SECURITIES***				
A01	Central Government Bonds	CGSB			
A02	Special Deposits	CSPD			
A03	Deposit under Section 7 of Insurance Act, 1938	CDSS			
A04	Treasury Bills	CTRB			
B	***CENTRAL GOVT. SEC, STATE GOVT OR OTHER APPROVED SECURITIES***				
B01	Central Government Guaranteed Loans / Bonds	CGSL			
B02	State Government Bonds	SGGB			
B03	State Government Guaranteed Loans	SGGL			
B04	Other Approved Securities (excluding Infrastructure Investments)	SGOA			
B05	Guaranteed Equity	SGGE			
C	***(a) HOUSING & LOANS TO STATE GOVT FOR HOUSING / FFE***				
C01	Loans to State Government for Housing	HLSH			
C02	Loans to State Government for Fire Fighting Equipments	HLSF			
C03	Term Loan - HUDCO / NHB / Institutions accredited by NHB	HTLH			
C04	Commercial Papers - NHB / Institutions accredited by NHB	HTLN			
C05	Housing - Securitised Assets	HMBS			
C06	Debentures/Bonds/CPs/Loans - Promoter Group	HDPG			
C07	Long Term Bank Bonds Approved Investment - Affordable Housing	HLBH			
	TAXABLE BONDS				
C08	Bonds / Debentures issued by HUDCO	HTHD			
C09	Bonds / Debentures issued by NHB / Institutions accredited by NHB	HTDN			
C10	Bonds / Debentures issued by Authority constituted under any Housing / Building Scheme approved by Central / State / any Authority or Body constituted by Central / State Act	HTDA			
	TAX FREE BONDS				
C11	Bonds / Debentures issued by HUDCO	HFHD			
C12	Bonds / Debentures issued by NHB / Institutions accredited by NHB	HFDN			
C13	Bonds / Debentures issued by Authority constituted under any Housing / Building Scheme approved by Central / State / any Authority or Body constituted by Central / State Act	HFDA			
	(b) OTHER INVESTMENTS (HOUSING)				
C14	Debentures / Bonds / CPs / Loans	HODS			
C15	Housing - Securitised Assets	HOMB			
C16	Debentures / Bonds / CPs / Loans - (Promoter Group)	HOPG			
C17	Long Term Bank Bonds Other Investment– Affordable Housing	HOLB			
C18	Reclassified Approved Investments - Debt (Point 6 under Note for Regulation 4 to 9)	HORD			
	(c) INFRASTRUCTURE INVESTMENTS				
C19	Infrastructure - Other Approved Securities	ISAS			
C20	Infrastructure - PSU - Equity shares - Quoted	ITPE			
C21	Infrastructure - Corporate Securities - Equity shares-Quoted	ITCE			
C22	Infrastructure - Equity (Promoter Group)	IEPG			
C23	Infrastructure - Securitised Assets	IESA			
C24	Infrastructure - Debentures / Bonds / CPs / loans - (Promoter Group)	IDPG			
C25	Infrastructure - Infrastructure Development Fund (IDF)	IDDF			
C26	Onshore Rupee Bonds issued by ADB and IFC (Infrastructure- approved)	IORB			
C27	Long Term Bank Bonds ApprovedInvestment– Infrastructure	ILBI			
	TAXABLE BONDS				
C28	Infrastructure - PSU - Debentures / Bonds	IPTD			
C29	Infrastructure - PSU - CPs	IPCP			
C30	Infrastructure - Other Corporate Securities - Debentures/ Bonds	ICTD			
C31	Infrastructure - Other Corporate Securities - CPs	ICCP			
C32	Infrastructure - Term Loans (with Charge)	ILWC			
	TAX FREE BONDS				
C33	Infrastructure - PSU - Debentures / Bonds	IPFD			
C34	Infrastructure - Other Corporate Securities - Debentures/ Bonds	ICFD			
	(d) INFRASTRUCTURE - OTHER INVESTMENTS				
C35	Infrastructure - Equity (including unlisted)	IOEQ			
C36	Infrastructure - Debentures / Bonds / CPs / loans	IODS			

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C37	Infrastructure - Securitised Assets	IOSA			
C38	Infrastructure - Equity (Promoter Group)	IOPE			
C39	Infrastructure - Debentures / Bonds / CPs / loans - (Promoter Group)	IOPD			
C40	Onshore Rupee Bonds issued by ADB and IFC (Infrastructure- others)	IOOB			
C41	Long Term Bank Bonds Other Investment– Infrastructure	IOLB			
C42	Reclassified Approved Investments - Debt (Point 6 under Note for Regulation 4 to 9)	IORD			
C43	Reclassified Approved Investments - Equity (Point 6 under Note for Regulation 4 to 9)	IORE			
D	*APPROVED INVESTMENT SUBJECT TO EXPOSURE NORMS*				
D01	PSU - Equity shares - Quoted	EAEQ			
D02	Corporate Securities - Equity shares (Ordinary)- Quoted	EACE			
D03	Equity Shares - Companies incorporated outside India (invested prior to IRDA Regulations)	EFES			
D04	Equity Shares - Promoter Group	EEPG			
D05	Corporate Securities - Bonds - (Taxable)	EPBT			
D06	Corporate Securities - Bonds - (Tax Free)	EPBF			
D07	Corporate Securities - Preference Shares	EPNQ			
D08	Corporate Securities - Investment in Subsidiaries	ECIS			
D09	Corporate Securities - Debentures	ECOS			
D10	Corporate Securities - Debentures / Bonds/ CPs /Loan - (Promoter Group)	EDPG			
D11	Municipal Bonds - Rated	EMUN			
D12	Investment properties - Immovable	EINP			
D13	Loans - Policy Loans	ELPL			
D14	Loans - Secured Loans - Mortgage of Property in India (Term Loan)	ELMI			
D15	Loans - Secured Loans - Mortgage of Property outside India (Term Loan)	ELMO			
D16	Deposits - Deposit with Scheduled Banks, FIs (incl. Bank Balance awaiting Investment), CCIL, RBI	ECDB			
D17	Deposits - CDs with Scheduled Banks	EDCD			
D18	Deposits - Repo / Reverse Repo - Govt Securities	ECMR			
D19	Deposits - Repo / Reverse Repo - Corporate Securities	ECCR			
D20	Deposit with Primary Dealers duly recognised by Reserve Bank of India	EDPD			
D21	CCIL - CBLO	ECBO			
D22	Commercial Papers	ECCP			
D23	Application Money	ECAM			
D24	Perpetual Debt Instruments of Tier I & II Capital issued by PSU Banks	EUPD			
D25	Perpetual Debt Instruments of Tier I & II Capital issued by Non-PSU Banks	EPPD			
D26	Perpetual Non-Cum. P.Shares & Redeemable Cumulative P.Shares of Tier 1 & 2 Capital issued by PSU Banks	EUPS			
D27	Perpetual Non-Cum. P.Shares & Redeemable Cumulative P.Shares of Tier 1 & 2 Capital issued by Non-PSU Banks	EPPS			
D28	Foreign Debt Securities (invested prior to IRDA Regulations)	EFDS			
D29	Mutual Funds - Gilt / G Sec / Liquid Schemes	EGMF			
D30	Mutual Funds - (under Insurer's Promoter Group)	EMPG			
D31	Net Current Assets (Only in respect of ULIP Fund Business)	ENCA			
D32	Passively Managed Equity ETF (Non Promoter Group)	EETF			
D33	Passively Managed Equity ETF (Promoter Group)	EETP			
D34	Onshore Rupee Bonds issued by ADB and IFC	EORB			
D35	Debt Capital Instruments (DCI-Basel III)	EDCI			
D36	Redeemable Non-cumulative Preference Shares (RNCPS- Basel III)	ERNP			
D37	Redeemable Cumulative Preference Shares (RCPS- Basel III)	ERCP			
D38	Additional Tier 1 (Basel III Compliant) Perpetual Bonds – [PSU Banks]	EAPS			
D39	Additional Tier 1 (Basel III Compliant) Perpetual Bonds – [Private Banks]	EAPB			
D40	Units of Real Estate Investment Trust (REITs)	ERIT			
D41	Units of Infrastructure Investment Trust	EIIT			
E	*OTHER INVESTMENTS*				
E01	Bonds - PSU - Taxable	OBPT			
E02	Bonds - PSU - Tax Free	OBPF			
E03	Equity Shares (incl Co-op Societies)	OESH			
E04	Equity Shares (PSUs & Unlisted)	OEPU			
E05	Equity Shares - Promoter Group	OEPG			

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			IRDA Approval Ref No:		
			Date of Launch of Fund	dd/mm/yy	
E06	Debentures	OLDB			
E07	Debentures / Bonds/ CPs / Loans etc. - (Promoter Group)	ODPG			
E08	Municipal Bonds	OMUN			
E09	Commercial Papers	OACP			
E10	Preference Shares	OPSH			
E11	SEBI approved Alternate Investment Fund (Category I)	OAFA			
E12	SEBI approved Alternate Investment Fund (Category II)	OAFB			
E13	Short term Loans (Unsecured Deposits)	OSLU			
E14	Term Loans (without Charge)	OTLW			
E15	Mutual Funds - Debt / Income / Serial Plans / Liquid Secemes	OMGS			
E16	Mutual Funds - (under Insurer's Promoter Group)	OMPG			
E17	Securitised Assets	OPSA			
E18	Investment properties - Immovable	OIPI			
E19	Passively Managed Equity ETF (Non Promoter Group)	OETF			
E20	Passively Managed Equity ETF (Promoter Group)	OETP			
E21	Onshore Rupee Bonds issued by ADB and IFC	OORB			
E22	Debt Capital Instruments (DCI-Basel III)	ODCI			
E23	Redeemable Non-cumulative Preference Shares (RNCPS - Basel III)	ORNP			
E24	Redeemable Cumulative Preference Shares (RCPS - Basel III)	ORCP			
E25	Reclassified Approved Investments - Debt (Point 6 under Note for Regulation 4 to 9)	ORAD			
E26	Reclassified Approved Investments - Equity (Point 6 under Note for Regulation 4 to 9)	ORAE			
E27	Additional Tier 1 (Basel III Compliant) Perpetual Bonds – [PSU Banks]	OAPS			
E28	Additional Tier 1 (Basel III Compliant) Perpetual Bonds – [Private Banks]	OAPB			
E29	Units of Real Estate Investment Trust (REITs)	ORIT			
E30	Units of Infrastructure Investment Trust	OIIT			
	Fund Total				
	NAV as on reporting date				

Asset Category	% Range (as per F&U - Actuarial)		Actual %
	From	To	
Equity			
Debt			
Money Market Instruments			

Date:

Appointed Actuary **Chief Investment Officer** **Chief Risk Officer** **Chief Finance Officer**

Note: *1. The Amount reported above shall be as reported in Form 3A (Part A) of IRDAI (Investment) Regulations, 2016,* ***as at the latest Quarter reported to IRDAI***

2. IRDA Approval Reference shall be the Product approval reference No. based on which the 'Segregated Fund' was lauched for the 1st time.

3. Category of Investment specified above are as per Annexure 1 of Master Circular

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